

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.02.2022

ORDER NO. 29 of 2022

Hon'ble President is pleased to partially modify the roster order no. 07 of 2022 for **CESTAT, Mumbai** on **11.02.2022** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 11.02.2022 At 2:30P.M.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs Appeal No. 87758 of 2017, Commissioner of Customs Nhavasheva vs Ms. Adani Power Maharashtra Ltd.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to
Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o
Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Assistant Registrar